

3rd July, 2025

ORDER

The Registrar General shall henceforth use his/her own discretion for the purpose of ensuring optimum utilisation of the Mahindra Camper vehicle and assign the same for any kind of work for which it may come to the use of the officers/staff of the Registry of the High Court — or Courts subordinate thereto — under intimation to the office of the undersigned.

sd/-
Chief Justice